## GOVERNMENT OF INDIA MINISTRY OF LAW & JUSTICE DEPARTMENT OF JUSTICE

#### **LOK SABHA**

### UNSTARRED QUESTION NO. 2916 TO BE ANSWERED ON WEDNESDAY, THE 11<sup>th</sup> MARCH, 2020

#### Affordable Justice

2916. SHRI KHAGEN MURMU: SHRI AJAY KUMAR MISRA TENI:

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the Government proposes to increase the existing number of courts for providing affordable and speedy justice to the people in the country;
- (b) if so, the State-wise and location-wise details thereof; and
- (c) if not, the reasons therefor?

#### ANSWER

# MINISTER OF LAW AND JUSTICE, COMMUNICATIONS AND ELECTRONICS & INFORMATION TECHNOLOGY (SHRI RAVI SHANKAR PRASAD)

(a): The appointment of Judges and Judicial Officers in the District and Subordinate Courts falls within the domain of the High Courts and State Governments concerned in which the Central Government has no role. As per information made available by the High Courts and respective State Governments, sanctioned strength of Judges of District / Subordinate Courts has increased from 20,214 in the year 2014 to 24,018 as on 29.02.2020. The working strength of Judges of District and Subordinate Courts is

increased from 15,634 in the year 2014 to 19,160 as on 29.02.2020. The State / UT-wise details of sanctioned / working strength of Judges of District / Subordinate Courts are given in a Statement at *Annexure*.

(b) and (c): Does not arise.

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Annexure Sanctioned Strength / Working Strength and vacancies in Subordinate Courts as on 29.02.2020

SI. No.	States & Uts	Total Sanctioned	Total Working	Total Vacancy
1	Andaman and Nicobar	Strength	Strength	
1	Andaman and Nicobar	0	13	-13
2	Andhra Pradesh	599	526	73
3	Arunachal Pradesh	41	27	14
4	Assam	441	409	32
5	Bihar	1925	1437	488
6	Chandigarh	30	29	1
7	Chhattisgarh	480	393	87
8	D & N Haveli	3	3	0
9	Daman & Diu	4	3	1
10	Delhi	799	678	121
11	Goa	50	40	10
12	Gujarat	1521	1183	338
13	Haryana	772	475	297
14	Himachal Pradesh	175	163	12
15	Jammu and Kashmir	290	232	58
16	Jharkhand	677	458	219
17	Karnataka	1346	1098	248
18	Kerala	536	456	80
19	Lakshadweep	3	3	0
20	Madhya Pradesh	2021	1651	370
21	Maharashtra	2189	1940	249
22	Manipur	55	41	14
23	Meghalaya	97	49	48
24	Mizoram	64	45	19
25	Nagaland	33	26	7
26	Odisha	920	771	149
27	Puducherry	26	11	15
28	Punjab	675	577	98
29	Rajasthan	1428	1119	309
30	Sikkim	25	19	6
31	Tamil Nadu	1257	1080	177
32	Telangana	474	383	91
33	Tripura	120	95	25
34	Uttar Pradesh	3634	2581	1053
35	Uttarakhand	294	228	66
36	West Bengal	1014	918	96
TOTAL	TOTAL	24018	19160	4858